

**GOVERNMENT OF INDIA  
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,  
UNANI, SIDDHA AND HOMOEOPATHY  
(AYUSH)**

**LOK SABHA  
UNSTARRED QUESTION NO. 4177  
TO BE ANSWERED ON 11<sup>TH</sup> AUGUST, 2017**

**SURVEY ON MEDICINAL PLANTS**

**4177. SHRI PRATHAP SIMHA:  
KUMARI SHOBHA KARANDLAJE:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

- (a) whether the Government has taken note of a recent survey by the Botanical Survey of India that out of 8000 medicinal plants, only 53 species are under threatened categories like critically endangered and vulnerable and if so, the details thereof;
- (b) the steps taken by the Government for conservation and development of threatened category medicinal plants in the country;
- (c) whether the Government has any plans to introduce any special innovative scheme for the cultivation of natural herbs and medicinal plants in the country and if so, the details thereof; and
- (d) the details of funds earmarked and allocated for such projects during each of the last three years, State/UT-wise?

**ANSWER  
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,  
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY  
(SHRI SHRIPAD YESSO NAIK)**

(a) & (b): Yes, the Government has taken note of the survey by Botanical Survey of India (BSI) that out of 8,000 medicinal plants, following 53 species are under threatened categories like Critically Endangered, Endangered and Vulnerable:

*“Aconitum balfouri, A. chasmanthum, A. deinorrhizum, A. falconeri var. latilobum, A. ferox, A. heterophyllum, Acorus gramineus, Allium stracheyi, Angelica glauca, Anogeissus sericea var. numularia, Aquillaria mallaccensis, Aristolochia bracteolata, A. indica, Arnebia benthamii, Atropa acuminata, Berberis affinis, B. apiculata, B. aristata, Bergenia stracheyi, Capparis pachyphylla, Carum villosum, Colchicum luteum, Coptis teeta, Coscinium fenestratum, Dactylorhiza hatagirea, Dioscorea deltoidea, Elaeocarpus prunifolius, Ephedra gerardiana, Gentiana kurooa, Gloriosa superba, Hedychium spicatum, Hyoscyamus niger, Hydnocarpus macrocarpa, Iphigenia indica, I. pallida, I. stellata, Kolanchoe roseus, Madhuca insignis, Nardostachys grandiflora, Panax pseudoginseng, Picrorhiza kurrooa, Podophyllum hexandrum, Pterocarpus santalinus, Rauwolfia serpentina, Rheum emodi, Saussurea bracteata, S. costus, S. gnaphalodes, Swertia chirayita, Taxus wallichiana, Taxocarpus kurzii, Urginea indica and U. maritima.”*

Contd.....

For conservation and development of medicinal plants in the country, presently the NMPB is implementing Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants. The Scheme is aimed at providing project based support for survey, inventorization, *in-situ* conservation through development of Medicinal Plants Conservation and Development Areas (MPCDAs), *ex-situ* conservation through establishment of herbal gardens, linkage with Joint Forest Management Committees (JFMCs) / Panchayats / Biodiversity Management Committee (BMC) for value addition activities like drying, grading, storage, primary processing and Research & Development etc. Under the above activities specific focus is given for conservation and development of threatened category of medicinal plants.

(c) & (d): For promoting the cultivation of natural herbs and medicinal plants in the country, presently, the Ministry of AYUSH, Government of India is implementing a Centrally Sponsored Scheme of National AYUSH Mission (NAM). Under the NAM Scheme, there is a component on 'Medicinal Plants' which primarily aimed at supporting cultivation of natural herbs and medicinal plants on farmer's land with backward linkages through establishment of nurseries for supply of quality planting material, and forward linkages for post-harvest management.

The cultivation programme is being implemented through the identified implementing agency of concerned state (generally State Agriculture / Horticulture Departments) and the financial assistance is provided as per the State Annual Action Plan approved for concerned State. The financial assistance is provided in the form of subsidy @ 30%, 50% and 75% of cost of cultivation of medicinal plants.

The State/UT-wise details of funds earmarked and allocated/released during the last three years for supporting cultivation of natural herbs and medicinal plants is at **Annexure**.

**Annexure**

**State/UT -wise details of funds earmarked and allocated/ released under Centrally Sponsored Scheme of "National Mission of Medicinal Plants" and for component of Medicinal Plants under Centrally Sponsored Scheme of National AYUSH Mission (NAM) during last three years (2014-15, 2015-16 and 2016-17)**

(Rs. in lakhs)							
S.No	Name of State	2014-15		2015-16		2016-17	
		National Mission of Medicinal Plants		National AYUSH Mission (NAM) SCHEME SINCE 2015-16			
		Fund earmarked	Fund allocated /released	Fund earmarked	Fund allocated/ released	Fund earmarked	Fund allocated /released
1	Andhra Pradesh	1673.41	1200.61	133.78	133.78	193.165	457.16
2	Arunachal Pradesh	328.57	-	-	-	45.031	42.779
3	Assam	-	-	-	-	175.37	120.239
4	Andman & Nicobar	-	-	-	-	40.802	-
5	Bihar	-	-	-	-	691.887	-
6	Chhattisgarh	-	-	-	-	217.942	152.63
7	Chandigarh	-	-	-	-	36.445	-
8	Delhi	-	-	-	-	45.422	-
9	Dadra & Nagar Haveli	-	-	-	-	58.619	-
10	Daman & Diu	-	-	-	-	69.048	-
11	Gujarat	172.25	172.25	168.415	168.415	219.886	212.189
12	Goa	-	-	-	-	41.606	14.47
13	Haryana	116.67	87.5	51.6788	51.6788	122.627	69.188
14	Himachal Pradesh	-	-	61.981	61.981	60.036	170.069
15	Jammu & Kashmir	-	-	54.893	54.893	93.276	55.17
16	Jharkhand	348.57	-	-	-	262.674	-
17	Karnataka	147.76	110.82	137.204	137.204	233.208	203.331
18	Kerala	599.41	-	126.522	126.522	169.608	168.681
19	Lakshadweep	-	-	-	-	58.104	-
20	Madhya Pradesh	676.41	507.3	306.905	306.905	499.847	496.382
21	Maharashtra	786.51	589.88	205.877	205.877	373.846	-
22	Manipur	73.06	73.06	60.8	60.8	73.378	70.875
23	Meghalaya	172.62	172.62	-	-	55.348	45.018

24	Mizoram	57.72	57.72	14.384	14.384	44.345	44.317
25	Nagaland	136.08	102.06	60.414	60.414	53.493	41.379
26	Orissa	247.35	191.53	-	-	308.835	117.548
27	Punjab	-	-	-	-	150.301	129.66
28	Puducherry	-	-	-	-	23.191	4.96
29	Rajasthan	42.51	42.51	113.532	113.532	474.86	226.055
30	Sikkim	117.09	77.24	30.731	30.731	32.172	31.706
31	Tamil Nadu	928.56	926.57	144.224	144.224	252.725	252.725
32	Telangana	-	-	111.316	111.316	150.835	252.085
33	Tripura	53.23	53.23	36.064	36.064	54.522	-
34	Uttar Pradesh	434.07	-	720.012	720.012	1241.326	528.173
35	Uttarakhand	202.03	202.03	60.46	60.46	70.024	195.367
36	West Bengal	-	-	180.631	180.631	318.86	184.941
	<b>Total</b>	<b>7313.88</b>	<b>4566.93</b>	<b>2779.8238</b>	<b>2779.8238</b>	<b>7012.664</b>	<b>4287.097</b>

**Note:-** From Financial Year 2015-16 the funds are being released under the National AYUSH Mission (NAM) Scheme of Ministry of AYUSH